

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 02-01-2018  
Time: 10.30 am

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 283 of 2017 (SZ)	A. Prem, Thiruvallur District <b>Vs</b> The Union of India, Rep., by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Ganesh Babu <b>Counsel for Applicant</b>	For Admission
2	Appeal No.93 of 2017 (SZ)	Ajayaghosh, Kozhikode, Kerala <b>Vs</b> State Environment Impact Assessment Authority, Rep., by its Member Secretary, Kerala and 4 others	M/s. Harish Vasudevan <b>Counsel for Appellant</b>	For Admission
3	Appeal No.94 of 2017 (SZ)	S. Selva Rajendran, New Washermenpet, Chennai <b>Vs</b> The Appellate Authority, Tamil Nadu Pollution Control Board, Purasaivakkam, Chennai and 4 others	M/s. V.R. Rajasekaran <b>Counsel for Appellant</b>	For Admission
4	Application No. 281 of 2017 (SZ)	M/s. Gem Granites, Rep., by its Partner, Mr. S.R. Asaithambi <b>Vs</b> Department of Geology and Mines, Rep., by its Commissioner, Guindy, Chennai	M/s. Abdul Saleem <b>Counsel for Applicant</b>	Adjourned Admission

5	Application No. 282 of 2017 (SZ)	M/s. Imperial Granites Private Ltd., Rep., by its Director, Mr. S.R. Asaithambi <b>Vs</b> Department of Geology and Mines, Rep., by its Commissioner, Guindy, Chennai	M/s. Abdul Saleem <b>Counsel for Applicant</b>	Adjourned Admission
6	Unnumbered M.A. of 2017 <b>IN</b> Unnumbered Review Application of 2017 <b>IN</b> Application No. 141 of 2016(SZ)	The District Collector, Thiruvannamalai <b>Vs</b> The Secretary to Government of Tamil Nadu, Department of Environment and Forests, Fort St. George, Chennai and others	M/s. E. Manoharan <b>Counsel for Applicant</b> M/s. E. Manoharan for R1 Mr. Abdul Saleem for R2 Mrs. H. Yasmeen Ali for R4 M/s V.K. Rema Smrithi for R5	For hearing
7	<b>Application No.20 of 2013 (SZ) (THC)</b> <b>(WP No.9909 of 2011, Madras High Court)</b>	Kannadapalayam Residents General Welfare Association, West Tambaram, Chennai <b>Vs</b> The Commissioner, Tambaram Municipality, Chennai and others	M/s A.Yogeshwaran <b>Counsel for Applicant</b>  M/s.P. Srinivas for R1 M/s E.Manoharan for R2,R4 & R5 M/s. A.Ilango for R3	For hearing
8	<b>Application No. 439 of 2013 (SZ) (THC)</b> <b>(W.P(C) No.3637 of 2012, High Court of Kerala)</b>	Chandran Pillai, Kulathin Tinttackizhakkathil, Kureepuzha, Kavanadu P.O. Kollam and another <b>Vs</b> UOI, MoEF, Rep by its Secretary, New Delhi and 4 others	M/s. Anister Hakeem, <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s.Rem a Smrithi for R2,R3,R5 M/s.D.Kamatchi and R.Kamaladevi for R4	For hearing
9	<b>Application No.456 of 2013 (SZ) (THC)</b> <b>[WP No.1367 of 2011, Kerala High</b>	Manushyavakasha Paristhithi Samrakshana Samithy, Kavanadu Post, Kollam, Rep by Secretary & 6 others <b>Vs</b>	M/s S. Kumaresan <b>Counsel for Applicant</b>  M/s. M.Sumathy for R1 M/s.Rem a Smrithi for R2,R3,R5 M/s.D.Kamatchi and	For hearing

	<b>Court]</b>	UOI, MoEF, Rep by its Secretary, New Delhi & 6 others	R.Kamaladevi for R4	
10	Application No.180 of 2017 (SZ)	S.K. Vijaykumar Bangalore Rural District and 2 others <b>Vs</b> Union of India Through its Secretary, Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s. Ritwick Dutta, <b>Counsel for Applicant</b>  M/s. Saraswathy for R1 M/s.M.R.Gokul Krishnan for R3 M/s. B. Dhanraj for R5 M/s. Su. Srinivasan for R6	For hearing
11	<b>Appeal No.48 of 2013(SZ)</b>	S. Ali Hussain <b>Vs</b> Union of India, MoEF, Rep. by its Secretary, New Delhi and others	M/s. Ritwick Dutta, <b>Counsel for Appellant</b>  Mr.M.R.Gokul Krishnan for R1 Smt. Rita Chandrasekar for R2 M/s. Vinod Kumar,Raj Jhabak & Deepti Susan George for R3	For Arguments
12	<b>Appeal No.71 of 2014 (SZ)</b>	S. Ali Hussain, No. 13, Maruthi Nagar, Mayiladuthurai, Nagapattinam <b>Vs</b> The Union of India, through its Secretary, MoEF, New Delhi and others	M/s Ritwick Dutta, <b>Counsel for Appellant</b>  M/s. G.M Syed Nurullah Sheriff for R1 M/s. Rita Chandrasekar for R2 M/s.J.Sagar Associates for R3	For Arguments
13	<b>Appeal No.72 of 2014 (SZ)</b>	K. Ananthi, Keechankuppam Seva Bharathi Tsunami Housing, Nagapattinam <b>Vs</b> The Union of India, Rep. its Secretary, MoEF, New Delhi and others	M/s. D.Nagasaila, <b>Counsel for Appellant</b> M/s. G.M Syed Nurullah Sheriff for R1 M/s. Rita Chandrasekar for R2 & R3 M/s. E.Manoharan for R4,R6 M/s. Vinod Kumar, M/s .J.Sagar Associates for R5	For Arguments
14	Appeal No.86 of 2017 (SZ)	Janajagrithi Samithi, Rep., by its Secretary, Udupi District, Karnataka <b>Vs</b>	M/s. Yogeshwaran <b>Counsel for Appellant</b>  Mr. Syed Nurullah Sheriff for R1 Mr. Rajeshwar for R5	For hearing

		The Union of India, Through the Secretary, Ministry of Environment, Forests & Climate Change, New Delhi and 4 others		
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## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
15	M.A.No.203 of 2017(SZ) <b>IN</b> Application No. 183 of 2016(SZ)	Bengaluru Metropolitan Transport And 3 others <b>Vs</b> Shri Vinay Shivanand Naik, Mathikere, Karnataka and 7 others	M/s.P.D.Surana <b>Counsel for Applicant</b> M/s. Rohini Ravikumar for R1 M/s.Devaraj Ashok for R2 M/s.Thirunavukarasu for R3 M/s.Giridhar for R4 & R8 M/s .Su.Srinivasan for R5 & R7 M/s.Me.Saraswathy for R6	For direction M.A. Reply not filed
	Application No. 183 of 2016(SZ)	Shri Vinay Shivanand Naik, Mathikere, Karnataka <b>Vs</b> State of Karnataka, Through the Department of Transport, Rep. by its Chief Secretary, Bengaluru and 9 others	M/s. Rohini Ravikumar <b>Counsel for Applicant</b> M/s.Devaraj Ashok for R1 M/s.P.D.Surana for R2,R3, R5, R6 M/s.Thirunavukarasu for R4 M/s.Giridhar for R7 M/s .Su.Srinivasan for R8 & R10 M/s.Me.Saraswathy for R9 M/s. Nalini Mayegowda for R11	For Arguments
16	M.A.No.168 of 2017(SZ) <b>IN</b> Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another <b>Vs</b> Union of India, Rep., by its Secretary Ministry of Environment, Forest	M/s. Kamalesh Kannan.S <b>Counsel for Applicant</b>  M/s. Me. Saraswathy for R1 M/s. Muthumani Doraisamy For R2 & R3	For Stay For Rejoinder

	Application No.125 of 2017(SZ)	and Climate Change, New Delhi and 2 others  Shri Jammula Chhoudaraiah Andhra Pradesh and another <b>Vs</b> Union of India, Rep., by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s. Muthumani Doraisamy for R2 & R3	
17	M.A.No.238 of 2017(SZ) in Application No. 97 of 2016 (SZ) <b>(Main Application Dismissed on 20/12/17)</b>	Mrs. Suma R Nayak, Kottara, Mangalore <b>Vs</b> The Ministry for forest, Ecology and Environment, Office of the Minister of Forest, Ecology and Environment Government of Karnataka, Bangalore,Rep. by its Secretary and others	Mrs. Suma R Nayak <b>Party in Person</b>  Mr. Devraj Ashok for R1 to R4 Mr. G.M. Syed Nurullah Sheriff for R5	For setting aside the order of the Tribunal dated 20.12.2017
18	Application No.05 of 2016(SZ)	Mr.Kandasamy,Kangayam, Triupur Dist. <b>Vs</b> The State of Tamilnadu, Rep. by its Secretary, E&FF, Chennai and 11 others	M/s. Prabakar <b>Counsel for Applicant</b>  M/s. E. Manoharan for R1,R4, R5 & R6 M/s. H. Yasmeen Ali for R2,R3 M/s. K.T.S. Sivakumar for R7 M/s. N.S. Sivaprakash for R8 & R9 M/s.N.S.Siva Prakash for R10, R11,R12	For hearing
19	Application No.33 of 2016(SZ)	Vakkanti Koteswar rao, Nalgonda Dist., Telangana state. <b>Vs</b> Union of India, MoEF & CC, Rep. by its Secretary, New Delhi and 7 others	M/s. Stanly Hebzon Singh <b>Counsel for Applicant</b> M/s. M. Sumathi for R1 Ms. H. Yasmeen Ali for R2, R3, R5, R6, R9 Mr. T. Sai Krishnan for R4 & R7 M/s. Narayanasamy for R8	For Arguments

20	Application No.81 of 2017 (SZ)	Pudhucherry Environment Protection Association Rep.,by its Honarary President Mr.R.Kothandaraman Pudhucherry <b>Vs</b> Central Pollution Control Board, Rep., by its Member Secretary Karnataka	M/s. Yogeshwaran <b>Counsel for Applicant</b>  M/s. T.N.C. Kaushik for Respondent	For Arguments
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Registrar